


**In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 22.09.2020**

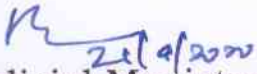
<b>1<sup>st</sup> Session Arguments/Hearing</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.CC.4396/2020	1.PCR.639/2018
2.PCR. Sunanda	2.CC.5537/2011
3.PCR.Anitha	3Cr.369/2013
4.PCR. lakshamma	4.C.misc.244/2019
5.CC.635/2019	5.C,misc.733/2015
6.Cr.229/2020	6.Cr.30/2018
7.Cr.203/2020	7.Cr.189/2020
8.CC.11519/2019	8.Cr.222/2020
9.CC.11820/2019	9.Cr.575/2018
10.PCR.480/2013	10.Cr.181/2020
11.C.misc.738/2016	11.CC.3921/2020
12.PCR.700/2019	<b>Objection</b>
13.PCR.189/2018	1.CC.4226/2019
	2.C.misc.737/2016
	3.C.misc.576/2019

  
**Addl.Chief Judicial Magistrate,**  
**Bangalore Rural District, Bangalore**

**Note:**All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 22/09/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session IO/Evidence	II ACJM, Bengaluru. 2 <sup>nd</sup> Session IO/Evidence/Arguments
1. CC No. 1435/2011	1. CC No. 7866/2018
2. CC No. 5094/2013	2. CC No. 2367/2018
3. CC No. 8082/2015	3. CC No. 2514/2017
4. CC No. 6734/2015	4. CC No. 6530/2019
5. CC No. 7283/2016	
6. Cr No. 177/2020	
7. Cr No. 174/2020	
8. Cr No. 176/2020	
9. CC No. 4682/2020	
10. CC No. 5799/2020	

  
22/9/2020  
IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note:** All the advocate are requested to strictly follow SOP  
issued by the Hon'ble High Court of Karnataka.